NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/200 & 201/CAA/2017

IN

PETITION NUMBER

: CA/71 & 72/CAA/2017

NAME OF THE TRANSFEROR

: THE KASTHURI MILLS LTD

NAME OF THE TRANSFERRE

: SENTHIL FRUIT PRODUCTS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VIDHAB SHANKBIZ DOV for Petitioners Rividitya Stankar

ORDER

Counsel for Applicant present. In the previous order, he was directed to file affidavit before the next date of hearing that has been filed by him. The same is taken on record. The RD report is not available on the file. He prayed for time to trace out the report of the RD. Put up on 22.12.2017 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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